

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4180

ANSWERED ON:25.08.2004

EMPLOYMENT TO SPOUSES/DEPENDENTS OF GOVERNMENT SERVANTS

Baitha Shri Kailash

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether there is any provision for employment of the spouses or dependents of Government servants in India or foreign missions;
- (b) if so, the details thereof;
- (c) the number of persons thus employed during the last two years;
- (d) whether any qualifications have been prescribed for such employments;
- (e) if so, the details thereof;
- (f) whether any targets have been fixed for such employments during this year; and
- (g) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a): No Sir.

(b) to (g): Do not arise.